## GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 2476

TO BE ANSWERED ON 11.03.2016

#### TRAINING AND SOCIAL SECURITY TO ANGANWADI WORKERS

2476. SHRIMATI MEENAKASHI LEKHI: SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a) the number of Anganwadi workers on rolls including minimum and maximum number of Anganwadi workers per village, State/UT-wise during the last three years and the current year:
- b) whether the Government has put in place mechanisms for regular skill upgradation of Anganwadi workers and monitor the performance of Anganwadi workers, if so, the details thereof along with the agencies involved in training the workers;
- c) whether Government provides access to social security benefits to Anganwadi workers/helpers in the country including insurance schemes in the country;
- d) if so, the details thereof along with the share of contribution of the Union and State Government in the said scheme;
- e) whether Government has received any complaints regarding deprivation of such benefits to Anganwadi workers/helpers during the last three years and the current year; and
- f) if so, the details thereof and corrective steps taken by the Government in this regard?

#### **ANSWER**

# MINISTER FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) State-wise number of Anganwadi Workers is maintained in the Ministry. A Statement indicating State-wise number of Anganwadi Workers (AWWs) sanctioned and in position during the last three years and current years viz. during 2012-13 to 2015-16 (as on 31.12.2015) is at **Annexure**.
- (b) This Ministry is imparting training, viz. Refresher, Induction and Orientation training to Anganwadi Workers through Anganwadi Training Centres (AWTCs) run by

the State Governments or Non-Government Agencies administered by the respective State Governments. Monitoring of the performance of Anganwadi Workers falls under the purview of respective State Government/UTs Administration, who implement the scheme as well as recruit the field functionaries.

- (c) Under the Social Security benefits, the Government launched the Anganwadi Karyakatri Bima Yojana (AKBY) with effect from 01.04.2004 in association with the Life Insurance Corporation (LIC) of India as a welfare measure for the benefit of Anganwadi Workers/Helpers. The Scheme is operated through the Social Security Group Scheme of LIC. The salient features of the AKBY are as under:
  - (i) The Scheme is applicable to all Anganwadi Workers (AWWs)/Anganwadi Helpers (AWHs) in the age group of 18-59 years;
  - (ii) The premium under the Scheme is Rs.280/- per annum per member as per following breakup:

Rs.100/- from Social Security Fund of LIC

Rs.100/- by the Government of India

Rs.80/- by the Anganwadi Worker/Helper (additional for male critical illness of the insured member) has been waived off till 31.03.2017.

(iii) The Scheme provides the following compensation/benefit:-

Natural death : Rs.30000/-

Accident

Death/total permanent disability : Rs.75000/-Partial permanent disability : Rs.37500/-

Female Critical Illness (FCI) : Rs.20000/-

(on diagnosis of invasive cancers (malignant tumour) manifest in certain organs (Breast, Cervix Uteri, Corpus Uteri, Ovaries, Fallopian Tubes, Vaginal/vulva).

Shiksha Sahyog Yojana : Rs.300/- per quarter per child A free add-on scholarship Rs. 300/- per quarter for students of 9<sup>th</sup> to 12<sup>th</sup> Standard (including ITI courses) for the children of AWWs and AWHs, limited to two children per beneficiary.

(e) & (f) No such incident has come to the notice of Ministry of Women Child Development.

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### Lok Sabha Un-Starred Question No. 2476 for 11.03.2016

### STATEMENT INDICATING STATE/UT-WISE NUMBER OF ANGANWADI WORKERS SANCTIONED & IN-POSITION DURING THE LAST THREE YEARS AND CURRENT YEAR

### Number of Anganwadi Workers sanctioned and in-position during the last three years and the current years

SI. No.	State/UT	Number of Anganwadi Workers								
		2015-16 (as on 31,12.2015)		2014-15		2013-14		2012-13		
		Sanctioned by GOI	In-position	Sanctioned by GOI	In- position	Sanctioned by GOI	In- position	Sanctioned by GOI	In- position	
1	Andhra Pradesh	55607	53962	55607	53561	91307	85761	91307	84158	
2	Telangana	35700	33317	35700	33518	*	*	*	*	
3	Arunachal Pradesh	6225	6028	6225	6028	6225	6028	6225	6028	
4	Assam	62153	62153	62153	62153	62153	62153	62153	58118	
5	Bihar	115009	82761	115009	85354	91968	91677	91968	81677	
6	Chhattisgarh	52474	48632	52474	48901	64390	48901	64390	48798	
7	Goa	1262	1237	1262	1230	1262	1245	1262	1251	
8	Gujarat	53029	50540	53029	50610	52137	48536	52137	48648	
9	Haryana	25962	25078	25962	25078	25962	25078	25962	24867	
10	Himachal Pradesh	18925	18703	18925	18771	18925	18763	18925	18340	
11	Jammu & Kashmir	31938	28707	31938	28707	28577	28483	28577	28483	
12	Jharkhand	38432	35765	38432	35731	38432	34309	38432	36435	
13	Karnataka	65911	63186	65911	63186	64518	63183	64518	62828	
14	Kerala	33318	33110	33318	33110	33115	33087	33115	33083	
15	Madhya Pradesh	97135	90870	97135	90430	92230	84940	92230	90248	
16	Maharashtra	110486	105262	110486	105262	110486	105118	110486	104847	
17	Manipur	11510	10274	11510	10274	11510	10274	11510	10274	
18	Meghalaya	5896	5862	5896	5309	5864	3922	5156	3915	

19	Mizoram	2244	2244	2244	2244	2244	1969	1980	1980
20	Nagaland	3980	3455	3980	3455	3980	3455	3455	3455
21	Odisha	74154	68865	74154	68865	72873	68400	72873	66354
22	Punjab	27314	26318	27314	26177	26656	26408	26656	26402
23	Rajasthan	62010	57819	62010	58452	61119	58308	61119	57897
24	Sikkim	1308	1289	1308	1275	1308	1223	1233	1225
25	Tamil Nadu	54439	42006	54439	44037	55542	46557	55542	47531
26	Tripura	10145	9911	10145	9911	9911	9911	9911	9906
27	Uttar Pradesh	190145	175308	190145	176059	188259	176221	188259	177509
28	Uttrakhand	20067	18988	20067	18978	23159	19001	23159	18492
29	West Bengal	119481	108000	119481	107916	117170	107486	117170	107107
30	A & N Islands	720	717	720	710	720	710	720	705
31	Chandigarh	500	500	500	500	500	500	500	500
32	Delhi	11150	10806	11150	10806	11150	10806	11150	10828
33	Dadra & N Haveli	302	302	302	262	281	262	267	246
34	Daman & Diu	107	96	107	96	107	102	107	107
35	Lakshadweep	107	107	107	107	107	107	107	107
36	Puducherry	855	788	855	788	788	788	788	788
·	Total	1400000	1282966	1400000	1287851	1374935	1283672	1373349	1273137

<sup>\*</sup> included with undivided Andhra Pradesh.